

भारत सरकार
GOVERNMENT OF INDIA



लद्दाख का राजपत्र The Ladakh Gazette

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भाग II- खण्ड 2
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केन्द्र-शासित प्रदेश लद्दाख प्रशासन
ADMINISTRATION OF UNION TERRITORY OF LADAKH

चुनाव विभाग
ईमेल: secy.fcsca@gmail.com
अधिसूचना

लद्दाख, 2 जून, 2023

का. आ.: - 36 लद्दाख स्वायत्त पहाड़ी विकास परिषद (चुनाव) नियम 1995 के नियम 5 के उप-नियम (1) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, संघ राज्य प्रशासन लद्दाख एतद्वारा उपायुक्त, कारगिल को जिला कारगिल में एलएचडीसी चुनाव कराने के लिए उक्त नियमों के प्रयोजन के लिए चुनाव प्राधिकारी के रूप में नियुक्त करता है।

उपराज्यपाल के आदेश से जारी

(येतीन्द्र एम. मराल्कर), आईएस
सचिव
चुनाव विभाग

Election Department
UT SECRETARIAT, LADAKH
Email: secy.fcsc@gmail.com

Notification

Ladakh, the 2nd of June 2023

S.O: - 36 In exercise of the powers conferred by sub-rule (1) of Rule 5 of the Ladakh Autonomous Hill Development Councils (Election) Rules, 1995, the Administration of Union Territory of Ladakh hereby appoints the Deputy Commissioner, Kargil, as the Election Authority for the purpose of the said rules, for conducting of LAHDC Elections in district Kargil.

By Order of the Lieutenant Governor

(Yetindra M. Maralkar) IAS,
Secretary
Election Department

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